

ITEM NO.17

COURT NO.13

SECTION IV-B

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s).27465/2025

[Arising out of impugned final judgment and order dated 21-01-2025 in CWP No.17640/2020 and order dated 28-02-2025 in CM No.2666/2025 passed by the High Court of Punjab & Haryana at Chandigarh]

PRIYA DARSHNI

Petitioner(s)

VERSUS

KURUKSHETRA UNIVERSITY, KURUKSHETRA & ORS.

Respondent(s)

(IA No. 152397/2025 - CONDONATION OF DELAY IN FILING
IA No. 152398/2025 - EXEMPTION FROM FILING O.T.)

Date : 10-07-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE RAJESH BINDAL

HON'BLE MR. JUSTICE R. MAHADEVAN

[PARTIAL COURT WORKING DAYS BENCH]

For Petitioner(s) Mr. Md. Ali, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

1. A letter has been circulated by learned counsel for the petitioner for adjournment as the arguing counsel is unwell.
2. List on 01.08.2025.

(SAPNA BISHT)
COURT MASTER (SH)

(SAPNA BANSAL)
COURT MASTER (NSH)